

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017
CA No.

CORAM:

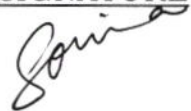
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: NISA Industrial Services Pvt.Ltd.
V/s.
Maha Urja Utilities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
38	Senia Sunil	Advocate	

Form 5 not served on other side
Adjourned to 24th Nov 2017.

ORDER

T.C.P. No. 686/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He states that Form No. 5 is not served on the other side.
3. Adjourned to **24.11.2017**.

SD/-
Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

SD/-
M.K. Shrawat
Member (Judicial)